CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 03-01-2022 TO 17-01-2022

S. NO.	APPEAL NO.	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	ST/50872/2019	52074/2021	31/12/2021	3/1/2022
2	ST/50458/2016	52075/2021	31/12/2021	3/1/2022
3	ST/52925/2016	52097/2021	3/1/2022	5/1/2022
4	ST/52926/2016	52098/2021	3/1/2022	5/1/2022
5	ST/52927/2016	52099/2021	3/1/2022	5/1/2022
6	ST/52521/2016	52113/2021	6/1/2022	14/1/2022
7	ST/51812/2016	52114/2021	6/1/2022	14/1/2022
8	ST/51810/2015	52115/2021	6/1/2022	14/1/2022
9	C/50253/2021	50001/2022	3/1/2022	5/1/2022
10	C/50987/2021	50002/2022	3/1/2022	5/1/2022
11	C/50195-50196/2020	50005-50006/2022	6/1/2022	14/1/2022
12	C/50001/2019	50008/2022	6/1/2022	14/1/2022
		MISC ORDERS		
1	ST/50872/2019	50174/2021	31/12/2021	3/1/2022
2	C/50443/2021	50179/2021	3/1/2022	5/1/2022
3	ST/51771/2016	50180/2021	3/1/2022	5/1/2022
4	C/51822/2021	50181/2021	3/1/2022	5/1/2022
5	AD/50322/2021	50190/2021	7/1/2022	17/1/2022
6	ST/50200/2020	50191/2021	7/1/2022	17/1/2022
7	C/51027/2020	50005/2022	7/1/2022	17/1/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

18.1.22

DEPUTY REGISTRAR